

## THE SCHEDULE

(See section 2)

Year	No.	Short title
1947	6	The Bombay Public Security Measures Act, 1947
1948	62	The Central Provinces and Berar Public Safety Act, 1948.
1949	3	The West Bengal Special Courts Ordinance, 1949
<sup>1</sup> [1950	10	The West Bengal Special Courts Act, 1950]
<sup>2</sup> [1950	19	The Assam Special Courts Act, 1950.]
<sup>3</sup> [1949	21	The West Bengal Criminal Law Amendment (Special Courts) Act, 1949.]
<sup>4</sup> [1952	1	The Tribunals of Criminal Jurisdiction Ordinance, 952 (West Bengal Ordinance. (1 of 1952).]

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1. Ins. by notification No. S.R.O. 12, dated 18th April, 1950, *see* Gazette of India, Part II, s. 3.  
2. Ins. by notification No. S.R.O. 29, dated 29th April, 1950, *see* Gazette of India, Part II, s. 3.  
3. Ins. by notification No. S.R.O. 117, dated 6th April, 1949, *see* Gazette of India, Part II, s. 3.  
4. Ins. by notification No. S.R.O. 672, dated 15th April, 1952, *see* Gazette of India, Part II, s. 3.